

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA (CAA)-43(PB)/2017
CA NO. 7/2016

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE COMPANY: Ultra Tech Steels Pvt. Ltd. And Amrit Plastics Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pallavi	Lawyer	Applicant	

ORDER

Learned Counsel for the Petitioner has placed on record a copy of the affidavit disclosing the names of various regulators. However, certificate of the auditors of both the Companies is required to be filed to show that accounting standard have been followed as per the provisions of the Companies Act, 2013 and the Rules framed thereunder. Let needful be done within two weeks.

List the matter on 3rd July, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARADHARAJAN)
MEMBER(JUDICIAL)

03.05.2017
V.Sethi